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Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 992/2002

This the 3rd day of October, 2002

Hon'ble Shri V.K. Majotra, Member (A)

Const. Prem Pal Singh

(PIS No.28912144)

R/o 235-E, East Babbar Pur,

Shahdara Delhi.

Presently posted at

7th Bn. DAP, PTS

Malviya Nagar, New Delhi.

-Applicant

(By Advocate: Ms. Pratibha Gupta, proxy
for Shri Anil Singhal)

Versus

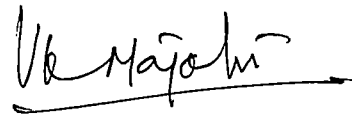
1. Commissioner of Police,
Police Headquarters,
IP Estate, New Delhi.

-Respondent

(By Advocate: Shri Harvir Singh)

ORDER (Oral)

Ms. Pratibha Gupta appearing on behalf of
Shri Anil Singhal, learned counsel for the applicant seeks
to withdraw this OA, the claim^{ed} relief having been accorded
by the respondents to the applicant. O.A. is dismissed as
withdrawn.


(V.K. Majotra)
Member (A)

cc.